

Central Administrative Tribunal
Principal Bench

(3)

O.A. No. 2414 of 1998

New Delhi, dated this the 13th January, 1999

Hon'ble Mr. S.R. Adige, Vice Chairman (A)

Shri R.N. Saxena,
C-II/65, Moti Bagh,
New Delhi-110021. Applicant

(By Advocate: Shri Rajeev Bansal)

Versus

1. Chairman,
Railway Board, Ministry of Railways,
Rail Bhawan,
New Delhi.
2. Secretary,
Ministry of Railways,
Railway Board,
New Delhi. Respondents

O R D E R(Oral)

By Hon'ble Mr. S.R. Adige, Vice Chairman (A)

Shri Rajeev Bansal prays for permission to withdraw the O.A. with permission to file a fresh O.A. to incorporate certain additional facts. This O.A. is dismissed as withdrawn with the permission granted as prayed for.

Adige
(S.R. Adige)

Vice Chairman (A)

/GK/